

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD

(THIS THE 03 DAY OF JULY 2009)

Present

Hon'ble Mr. Justice A. K. Yog, Member (J)
Hon'ble Mrs. Manjulika Gautam, Member (A)

REVIEW APPLICATION No. 49 OF 2005
IN
ORIGINAL APPLICATION No. 501 Of 2004.
(Under Section 19, Administrative Tribunal Act, 1985)

Om Prakash Sagar, Aged about 48 years son of Late I. P. Sagar, Posted as Additional S.P. (Intelligence) Moradabad, resident of 14 Officers Colony, P.T.C. -II Chakar Ka Milak, Moradabad.

.....Applicant.

By Advocate: Shri Sudama Ram/V. Budhwar

V E R S U S

1. The Union of India, through the Secretary, Ministry of Home Affairs, Government of India, North Block, New Delhi.
2. The State of U.P. through the Chief Secretary, Government of U.P., Lucknow (U.P.).
3. The Principal Secretary, Home Department, Government of Uttar Pradesh, Lucknow, U.P.
4. The Director General of Police, Uttar Pradesh, Lucknow.
5. The Chairman, Union Public Service Commission, Dholpur House, Shahjahan Road, New Delhi.
6. Sri Bhola Nath Singh, S. P. Crime, D.G.P. Headquarters, Lucknow, U.P.
7. Sri Gyan Singh, S.P. Mahoba.
8. Shri Vijay Shankar Singh, S.P. (Railways) Gorakhpur.
9. Shri Rajendra Prasad Singh-II, Commandant, 12th Battallion, P.A.C./Fatehpur.
10. Shri Kashi Nath Singh, Commandant, 8th Battallion P.A.C., Bareilly.

W/

11. Shri Raj Bahadur Singh, S.P., Vigilance, Meerut.
12. Shri Akhileshwar Ram Mishra, Commandant, 33th Battalion P.A.C. Jhansi.
13. Shri Pramod Kumar Mishra, S.P., Unnao.
14. Shri Siya Ram Saran Aditya, S.P., Intelligence, Gorakhpur (U.P.).
15. Shri Surya Nath Singh, S.P./ C.B.C.I.D. Headquarters Lucknow.
16. Shri Veer Bahadur Singh, S.P., Bagpat, (U.P.).
17. Shri Deepak Sharma, S.P., Deoria.
18. Shri Sanjay Srivastava, Commandant 28th Battalion P.A.C. Etawah.
19. Sri Rajesh Kumar Srivastava, S.P. Jalaun, (U.P.).
20. Shri Durga Charan Mishra, S.P. Jaunpur, (U.P.).
21. Shri Satyendra Vir Singh, S.P., Shahjahanpur.
22. Shri Ram Krishna Chaturvedi, on deputation as S.P., Indian Oil Corporation, New Delhi.
23. Shri Rahul Asthana, S.P./Rules & Manual D.G.P. Office/H. Q's Lucknow.
24. Shri Jitendra Sonkar, S.P./Dy. Commissioner (SIB) Trade Tax, Kanpur.

..... Respondents.

By Advocate: Shri S. Singh/S.C. Mishra.

O R D E R

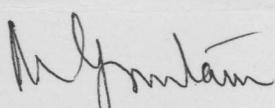
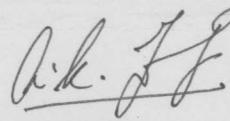
(Delivered By : Justice A.K. Yog, Member-Judicial)

Heard Counsel for the parties. Perused the grounds contained in the Review Petition.

(Signature)

2. None of the grounds contained in their Review Petition against final order dated 5.5.2005 deciding the OA fall within the purview of Review jurisdiction. Learned counsel for the Applicant has failed to point anything to show otherwise. Grounds taken show that the Applicant wants us to sit in appeal over final order rendered by the Bench of coordinate strength.

3. Review Petition has no merit and it is accordingly dismissed. No costs.


MEMBER (A)
MEMBER (J)

/S.Verma//